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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company	Shreeshyam Metaliks Pvt.Ltd. -Vs- Concast Steel & Power Ltd.		
Under Section	9 I.B.C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Shukla, Adv Corporate Debtor *Mr.*

Mrs. S. K. Kavathe, Adv *Adv*

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Mr. Anubhav Singh, Adv Corporate Debtor *Adv*

Mr. D. D. Dey, Adv *Adv*

Mr. Riti Datta, Adv *Adv*

Mr. Sukadev Banerjee, Adv *Adv*

Mr. N. D. Dey, Adv *Adv*

Mr. Ashok Kumar Kedia, Operational Creditors *Adv*

KANISHK KHETAN,
ADV

PETITIONER /
OPERATIONAL
CREDITOR

Kanishk Khetan
25/10/17

P.T.O.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)